

**COURT-II**

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**Appeal No. 57 of 2014**

**Dated : 17<sup>th</sup> December, 2014**

**In the matter of:**

**Himachal Pradesh State Electricity Board Ltd. ... Appellant(s)**  
**Versus**  
**Himachal Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-1

**ORDER**

As the Hon'ble Bench did not assemble today, the matter is posted on  
**28<sup>th</sup> January, 2015.**

Court Master

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